

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.362/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M

| Name of the Company |  | First Choice Readymix -Vs- Jonbro Construction Pvt Ltd |                           |                     |
|---------------------|--|--|---------------------------|---------------------|
| Under Section       |  | 9<br>IBC   |                           |                     |
| SI.<br>No.          | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |  | Appearing on behalf<br>of | Signature with date |
| 1).                 | 1, 10000   | Banejee  | Pehilioner                | hicelle             |
| 2)                  | Vedika.  | Screice  | Petitioner                | hurt                |
| 3)                  | VaruhaAgaswalla  |  | Petitioner.               | (-D) gamalle        |

02-08-2017 – CP(IB) No. 362/KB/2017- First Choice Readymix Vs. Jonbro Construction Pvt. Ltd.

## ORDER

The Ld. Lawyer on behalf of the Operational Creditor is present. She has already sent the statutory notice to the Corporate Debtor but none appeared on behalf of the Corporate Debtor.

The Office is directed to issue notice upon the Corporate Debtor.

The Operational Creditor shall supply the photo copy of the petition so as to enable the Office to serve notice upon the Corporate Debtor.

Fixing 23-08-2017.

Sd. MANORAMA KUMARI MEMBER(J)